

**All electric vehicles by 2030**

1144. SHRI C.M. RAMESH: Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

(a) whether it is practically possible for the country to have all electric vehicles by 2030;

(b) whether it is a fact that the Ministry has recently decided to have an Electric Vehicle Policy;

(c) whether it is also a fact that recently a meeting was held between the Ministers of Road Transport and Highways, Environment Forest and Climate Change, Power, Finance, etc. in this regard; and

(d) if so, the outcome thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI BABUL SUPRIYO): (a) to (d) At present, no proposal for the country to have all electric vehicles by 2030 is under consideration of Department of Heavy Industry, Ministry of Heavy Industries & Public Enterprises. However, to promote electric/hybrid vehicles in the country, the Department of Heavy Industry formulated FAME India Scheme [Faster Adoption and Manufacturing of (Hybrid &) Electric Vehicles in India]. The phase-I of this scheme, which was originally for a period of 2 years commencing from 1st April 2015, is under implementation. The phase-I has, however, been extended till 31st March 2018 with slight modification to the extent of discontinuation of the available benefits to the Mild Hybrid technology under the scheme with effect from 1st April 2017. The scheme was drawn up in fulfillment of the National Electric Mobility Mission Plan 2020.

Department of Heavy Industry, Ministry of Heavy Industries & Public Enterprises has not convened any meeting with Ministries of Road Transport & Highways; Environment, Forest & Climate Change; Power; Finance, etc. in connection with Electric Vehicle Policy recently.

**MoU between BHEL and foreign entities**

1145. DR. R. LAKSHMANAN: Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

(a) whether Government reviewed any Memorandum of Understanding (MoU) entered between BHEL and other foreign entities few years back in terms of financial gain that have accrued after the execution of MoUs;

(b) if so, the details thereof;

(c) whether Government proposes to enter into any MoUs between BHEL and other foreign entities/companies in the coming days; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI BABUL SUPRIYO): (a) No such review of the Memorandum of Understanding's (MoU's) entered into by Bharat Heavy Electricals Limited (BHEL) with foreign entities/companies was undertaken during the last three years and current year (April to December 2017).

(b) Not Applicable in view of (a) above.

(c) As on date, there is no MoU currently being envisaged by BHEL to be entered into by the Company with foreign entities/companies in the coming days (*i.e.* December 2017 to March 2018 period).

(d) Not Applicable in view of (c) above.

#### **Encouraging private investors in affordable housing schemes**

1146. SHRI K. RAHMAN KHAN: Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

(a) whether it is a fact that a new policy under the Public Private Partnership (PPP) mode has been released to encourage private investors in Affordable Housing Schemes;

(b) the incentives that Government is proposing to provide to the private investors in this scheme; and

(c) what would be the proportion of the land and its cost between Government and the private investors for this project?

THE MINISTER OF STATE OF THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI HARDEEP SINGH PURI): (a) to (c) The Ministry has formulated 'PPP Models for Affordable Housing' to enable/States and Union Territories (UTs) to facilitate private sector participation in order to meet the growing need of affordable housing in the country.